

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

Sr. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	64/17 & IA-173/17 & IA-174/17 (IA-173/17-for stay and IA-174/17-for exemption from filing certified copy of impugned order)	National Energy Trading & Services Ltd. Vs. Rajasthan Electricity Regulatory Commission & Ors.	360/17 & 30.01.17	23.02.17		23.03.17
2.	IA-185/17 in DFR-385/17 (IA-185/2017-for condonation of delay in filing the appeal)	Damodar Valley Power Consumers' Association Vs. Central Electricity Regulatory Commission & Ors.	385/17 & 01.02.17	27.02.17		23.03.17
3.	IA-182/17 & IA-184/17 in DFR-422/17 (IA-182/17-for Leave to file the appeal & IA-184/2017-for condonation of delay in filing the appeal)	Wind World (India) Limited Vs. Maharashtra Electricity Regulatory Commission & Anr.	422/17 & 04.02.17	27.02.17		23.03.17
4.	IA-175/17 & IA-176/17 in DFR-356/17 (IA-175/17-for Leave to file the appeal & IA-176/2017-for Condonation of delay in filing the appeal)	Nandi Sahakari Sakkare Karkhane Niyamit Vs. Karnataka Electricity Regulatory Commission and Others	356/17 & 30.01.17	27.02.17		23.03.17
5.	IA-179/17 in DFR-332/17 (IA-179/17-for Condonation of delay in filing the appeal)	Rajasthan Rajya Vidyut Utpadan Nigam Limited Vs. Rajasthan Electricity Regulatory Commission & Ors.	332/17 & 27.01.17	27.02.17		23.03.17
6.	IA-191/17 & IA-190/17 & IA-189/17 in DFR-4224/16 (IA-191/17-for Condonation of delay in re-filing the appeal, IA-190/17-for Condonation of delay in filing the appeal & IA-189/17-for waiver of court fees).	GRIDCO Limited Vs. NTPC Limited & Ors.	4224/16 & 23.12.16	28.02.17		27.03.17
7	DFR-266/17 (For Maintainability)	Adani Power Limited Vs. Central Electricity Regulatory Commission and Ors.	266/17 & 23.01.17	28.02.17		27.03.17
8	IA-202/17 in DFR-582/17 (IA-202/17-for Condonation of delay in filling the appeal)	Dakshin Haryana Bijli Vitran Nigam Limited Vs. HERC and Another	582/17 & 16.02.17	01.03.17		27.03.17
9	IA-211/17 in DFR-292/17 (IA-211/17-for Condonation of delay in filing the appeal)	Birla Textile Mills & Ors. Vs. Himachal Pradesh Electricity Regulatory Commission and Ors.	292/17 & 24.01.17	03.03.17		28.03.17

By Order
Sd/-
Dy. Registrar

Dated: 06.03.2017